

F. No. J-11017/28/2023-Judicial (2)  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated the 20<sup>th</sup> October, 2023

**ORDER**

The President is pleased to engage following Advocates as Central Government Counsel for conducting Central Government litigation before the High Court of Karnataka (PB) at Bengaluru, as shown in the table below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

**HIGH COURT OF KARNATAKA (PB) AT BENGALURU**

**CENTRAL GOVERNMENT COUNSEL**

Sl. No.	Name of Advocates (S/Shri)	Contact Details	Enrl. No.
1.	Vinayaka S Pandit	14, SK Prerana, 1 <sup>st</sup> Floor, Nagappa Street, Near Sheshadripuram College, Sheshadripuram, Bengaluru Mob. 9449070521 Email: advocate.vinayakasandit@gmail.com	KAR/215/2021
2.	Ajay Prabhu M	2680 A, 1 <sup>st</sup> Floor, 11 <sup>th</sup> Main Road, D Block, 2 <sup>nd</sup> Stage, Rajajinagar, Bangalore- 560010 Mob: 8495966610 Email: ajayadv18@gmail.com	KAR/1716/2018

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms & conditions contained in this Department's OM No. 26(2)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this Order will follow.

  
(Vijay Kumar Sharma)  
Senior Adviser

Copy through email to:

1. PS to MoS (I/C) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM) / Sr. PPS to AS (ARR) / Sr. PPS to JS (SA).
3. PS to Attorney General of India/PS to Solicitor General of India/Addl. SGI for High Court of Karnataka at Bengaluru.
4. The Incharge, Branch Secretariat, Bengaluru.
5. The panel counsel as above.
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. To be updated on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all concerned.
9. Spare Copies.

  
(Kumar Gaurav)  
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